

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.166 of 2012**

Abhimanue Raut and Ors.

... .. Appellant/s

Versus

The Special Land Acquisition Officer No. 1 and Ors.

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Md. Khurshid Alam, Advocate
For the Respondent/s : None

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

14 20-01-2026

Learned counsel for the appellant is present, whereas

learned counsel for the respondent is not present.

2. List this case on 10.02.2026.

(Ramesh Chand Malviya, J)

Mayank/-

U			
---	--	--	--

